

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.09.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 760 of 2020	Amit Goyal Vs. Shekhar Resorts Ltd. & Anr.	Ankit Yadav	Abhishek Anand-R1 Abhishek Garg-R2
2.	Comp. App. (AT) (Ins) No. 820 of 2020	Dhan Prakash Gupta Vs. Daehsan Trading India Pvt. Ltd.	Ekta Choudhary	Anant A. Pavgi
3.	Comp. App. (AT) (Ins) No. 821 of 2020	Mahesh Nimawat Vs. P.M. Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Kumar Anurag Singh
4.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	
5.	Comp. App. (AT) (Ins) No. 823 of 2020	Micra Systems Pvt. Ltd. Vs. Masters India Pvt. Ltd.	Abhay Mani Tripathi	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 666 of 2020	Raj Kumar Ralhan Resolution Professional of Leo Meridian Infrastructure Projects & Hotels Ltd. Vs. Deputy Director Directorate of Enforcement & Ors.	Misha	Zoheb Hossain Vipin Nair-R4
7.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor

8.	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	
9.	Comp. App. (AT) (Ins) No. 717 of 2020	Leesa Lifesciences (P) Ltd. Vs. Dr. S.K. Srihari Raju & Anr.	Aaditya Vijay Kumar	
10.	Comp. App. (AT) No. 38 of 2020	Vipra Containers Pvt. Ltd. Vs. Registrar of Companies NCT of Delhi & Haryana	Sanjeev Kumar	P. S. Singh

For Hearing

11.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt. Ltd. Vs. K12 Techno Services Pvt. ltd.	Kumar Sudeep	Anand Sanjay M. Nuli
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12:00 Noon

For Hearing

12.	Comp. App (AT) (Ins) No. 781 of 2019 Part Heard	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

13.	Comp. App. (AT) No. 77 of 2020 (For Correction)	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr. With	Ajay Bhargava	Kanti Mohan Rustagi
14.	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	Pankaj Rustagi & Anr. Vs. PEE AAR EXIM Pvt. Ltd. & Anr	Kanti Mohan Rustagi	Ajay Bhargava

For Hearing

15.	Comp. App. (AT) No. 129 of 2019 Part Heard	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. With	D.Abhinav Rao	Mahesh Agarwal Sandeep Bisht-R1 Akshay Bajpai-R3 & R4
16.	Comp. App (AT) No. 148 of 2019 Part Heard	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal Akshay Bajpai-R3 & R4
17.	Comp. App. (AT) (Ins) No. 629 of 2020	IST Green Power Pvt. Ltd. Through its Director and Authorised Signatory Suresh Chand Jain Vs. Debashish Nanda Resolution Professional of Venta Realtech Pvt. Ltd. With	Atanu Mukharjee	Shashwat Anand-R1
18.	Comp. App. (AT) (Ins) No. 668 of 2020	Global Credit Capital Ltd. Vs. Debashish Nanda Through IRP Corporate Debtor (The Interim Resolution Professional/ Resolution Professional)	Vikas Jain	Shashwat Anand Debashis Nanda-IRP

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar